

ACT No. XXIV OF 1857.



PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor General on the 31st July 1857.)

AN ACT to authorize the levy of Port-dues and Fees at the present rates for a further period of six months.

WHEREAS the period during which the dues and fees now usually collected at the several Ports within the territories in the possession and under the Government of the East India Company may be collected at such Ports respectively, as fixed by Act XVI of 1856, will expire on the 13th of August 1857; and it is expedient to extend that period :

Preamble.

It is hereby enacted that the dues and fees now usually collected at the several Ports within the said territories, may be collected at such Ports during the period of six months from the 13th of August 1857.

Continuance of existing Port-dues and fees for six months.

